

(b) whether thorough inquiry, departmental and exemplary penal action have been taken, if so, details thereabout ;

(c) if not, the reasons therefor ;

(d) whether 26 irrigation tube wells certified by bank managers to have been sunk were found afterwards never to have been sunk ; and

(e) if so, details there about and action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) and (c) Enquiries have been made into some of the complaints. However, National Bank for Agriculture & Rural Development (NABARD) has been asked to undertake a thorough investigation into the complaints as also procedures followed by the branches.

(d) and (e) The investigation of NABARD will cover these allegations also.

Ban on the Export of Frogs

3950. SHRI SUSHIL BHATTACHARYA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government contemplate total ban on the export of frogs in view of the ecological imbalance ; and

(b) if not, what is the extent of foreign exchange loss involved in such a ban ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) During the breeding season i. e. from 15th April to 15th August every year, frog catching and processing of froglegs are banned. Moreover, froglegs of sizes smaller than 80 pairs per kg. are banned for export. Complete ban on the export of froglegs is not contemplated.

(c) If there is total ban on export of this item, the foreign exchange loss may

be to the extent of Rs. 11 crores to Rs. 12 crores per annum.

Setting Up on Coffee Processing Plants in 1983-84

3951. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal to set up some coffee processing plants in 1983-84 ;

(b) if so, the number of coffee processing plants set up so far ; and

(c) the number of such plants proposed to be set up before the end of the current financial year in different places ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) Three.

(c) Three are likely to be commissioned.

Payment of D.A. to Pensioners

3952. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of FINANCE be pleased to state :

(a) whether Govt. are aware of the fact that the Pensioners are suffering due to the rise in prices;

(b) if so, whether Govt. propose to issue orders giving pensioners DA according to the rise in prices;

(c) what are the other demands of the pensioners in India; and

(d) details thereof and the action taken by Govt. thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) and (b) Dearness Relief is paid to pensioners on the basis of

recommendations of the Third Pay Commission. It is sanctioned on 8 point rise in the 12-monthly average of the average All India Consumer Price Index for Industrial Workers. No proposal for increase in the existing rate of Dearness relief is at present under consideration.

(c) and (d) Various demands e.g. restoration of commuted portion of pension, grant of liberalised pensionary benefits to pre-1964 widows etc. are made by pensioners from time to time and these are considered by the Government as and when they are received.

Capital Invested in Public Undertakings

3953. SHRI A.K. ROY : Will the Minister of FINANCE be pleased to state:

(a) total capital invested in the public sector enterprises under the Central Government in the constant price of 1970 and the current price as on 1-4-83; and

(b) cumulative loss and profit of such enterprises ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) The total capital invested in the Central public sector enterprises as on 31-3-1982 is given in the Annual public Enterprises Survey for the year 1981-82 which was placed on the Table of the House in February, 1983. As per the same the figures are as follows :-

(Amount Rs. in crores)

	As on 31-3-1982
Total Equity	11,777
Total Loan	12,984
Total	24,761

Since investments are being made in the various public enterprises at different points of time it would not be feasible to indicate

the present investment of Rs. 24,761 crores, in terms of either constant price of 1970 or the current price as on 1-4-1983.

(b) Perhaps the Hon'ble Member is referring to the overall profit/loss position of the Central public enterprises. The figures are as follows :-

	1981-82	1982-83 (Provisional)
(i) No. of profit making enterprises	106	102
Amount of profit made by profit making enterprises after tax (Rs. in crores) (+)	1297.30	1655.45
(ii) No. of loss making enterprises	80	83
Amount of loss making enterprises after tax (Rs. in crores) (-)	812.72	1055.97
Total profit(+)	484.58	599.48
Loss (-)		

Grant of More I.D.A. Funds to India than China by World Bank

3954. SHRI ANANTHA RAMULU MALLU : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the World Bank is likely to grant more IDA funds in favour of India than China;

(b) if so, whether Indian Government has also clarified its position that has the distinction of being the only country that is living up to and exceeding its agreements with the International Monetary Fund's extended fund facility; and